

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 290 OF 2016 & IA No. 709 of 2017

Dated: 13th October, 2017

In the matter of :

**GAIL (India) Ltd. ...Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory Board & Anr. ...Respondent(s)**

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **08.12.2017.**

Court Master

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